

4/8. J.K. Ralk —  
R.W. Misra.  
J. Sengupta.  
CAT / J / II  
S K Des  
D. Dey.

(A)

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**

**CUTTACK BENCH, CUTTACK**

O.A./T.A./R.A.No. 853 ..... 1996

Benudhar Sethi ..... Applicant (s)

Versus

Union of India & Ors ..... Respondent (s)

Sr. No.

Date

Order with Signature

22-11-96

27-11-96

1 28.11.96

REGISTER

Registrar

Petitioner's counsel is permitted to withdraw this application with liberty to approach this Tribunal when-ever cause of action arises. The application is disposed of as withdrawn. Shri Ashok Mohanty, learned Senior Standing Counsel is present and heard on behalf of the Respondents.

MEMBER (ADMINISTRATIVE)

2 26.8.97

980 fees rs 50/-  
b/w

Defects removed.  
Per Regn. please

27.11.96

Registration

Fees Admn. 8 10

PI

27/11/96

Bench